

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.871  
TO BE ANSWERED ON 07.02.2019**

**POWER EQUIPMENTS**

**871. SHRI KONAKALLA NARAYANA RAO:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Government is making it mandatory for indigenous and thermal and hydro power producers to purchase power equipments from local markets;**
- (b) if so, the details thereof;**
- (c) whether the Government while issuing the guidelines ensured that the equipments that power producers are going to purchase are made available in the local markets, if so, the details thereof; and**
- (d) the measures being taken by the Government to make sure that the equipments are made available in the local market?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER  
AND NEW & RENEWABLE ENERGY**

**( SHRI R. K. SINGH )**

**(a) to (d) : Government of India, Department of Industrial Policy & Promotion under order dated 15<sup>th</sup> June, 2017 and 28<sup>th</sup> May, 2018 has issued Public Procurement (Preference to Make in India), Orders, 2017 to encourage "Make in India" and to promote manufacturing and production of goods and services in India. In pursuance of the aforesaid order, the Ministry of Power has issued orders dated 20<sup>th</sup> December, 2018 and 27<sup>th</sup> December, 2018 in respect of Hydro and Thermal Power Sectors respectively, to provide for purchase preference (linked with local content). As per these orders, preference shall be given by public procuring entities to domestically manufactured products used in thermal and hydro power sector. These orders have been issued after taking into consideration the aspect of indigenous availability of power equipments, current import content and target of local content for next five years including assessment by manufacturers/suppliers for the same.**

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